

COURT NO. 9**THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM**

To be Heard on Thursday The 8th day of October 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

NOTE:

- 1) ALL THE LEARNED COUNSELS APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO ARRANGE AN ASSISTING COUNSEL ON THEIR BEHALF IN THE COURT HALL WHEN THE MATTER IS REACHED.**
- 2) ALL THE LEARNED COUNSELS ARE FURTHER REQUESTED TO APPEAR PHYSICALLY IN THE COURT IN ALL THE FINAL HEARING MATTERS**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	WP/25338/2006 IA 1/2006(WPMP 32464/2006) Stay Petition	SYNERGIES-DOORAY AUTOMOTIVE LIMITED Vs THE COMMISSIONER FOR WORKMENS COMPENSATION & ANOTHER	G V S GANESH	GP FOR LABOUR V RAGHU	VISAKHAPATNAM
2	WP/25598/2006 IA 1/2006(WPMP 32818/2006) Fix an Early Date	CHENNA SATYANARAYANA Vs THE REGIONAL MANAGER APSRTC ELURU REGION	G RAVI MOHAN	K SRINIVASA PRASAD SC For APSRTC	WEST GODAVARI
<u>FINAL HEARING</u>					
3	WP/15174/2006 IA 1/2006(WPMP 18895/2006) Fix an Early Date IA 1/2026 Leave Petition	DR. K. SUBRAMANYAM CHITTOOR DIST Vs THE GOVT OF A.P HYD & 2 OTHERS	T RAVI KUMAR	GP FOR EDUCATION GP FOR HIGHER EDUCATION	CHITTOOR
4	WP/16623/2006 IA 1/2006(WPMP 20819/2006) Direction Petition	K.V.DURGA PRASAD VIJAYAWADA & 5 OTHERS Vs THE GOVT OF AP. REVENUE (ENDOWMENTS-1) DEPT.HYD & 2 OTHERS	RANGARAJULA RAJASEKHARA RAO	GP FOR ENDOWMENTS N INDRANI P LAKSHMA REDDY	KRISHNA
5	WP/24668/2006	K.RAJAMMA KADAPA DISTRICT & 3 OTHERS Vs SRI SANGAMESWARA AIDED UPPER PRIMARY SCHOOL & 4 OTHERS	K RAMAMOHAN	GP FOR EDUCATION KAMBHAM MADHAVA REDDY GP FOR SCHOOL EDUCATION	YSR KADAPA
6	WP/25158/2006	TAMATAM ANJANEYULU CHITTOOR DISTRICT. Vs THE A.P.FOREST DEVEP.CORPN.HYDERAB AD & 2 OTHERS	O MANOHER REDDY	SRIDEVI GANTA SC For A.P.FOREST DEVELOPMENT CORPORATION	CHITTOOR
7	WP/27260/2006	SRIRANGAPATNAM PRIMARY AGRICULTURAL E.G. DISTRICT Vs THE AUTHORITY UNDER SECTION E.G. DISTRICT & 2 OTHERS	BOBBA VIJAYALAKSHMI	GP FOR LABOUR L V S NAGARAJU	EAST GODAVARI
8	WP/1286/2007	M/S. ELURU COOPERATIVE CENTRAL BANK EMPLOYEE UNION & 2 OTHER Vs THE GOVT OFAP. REP BYPRL. SECY AGRL AND COOP & 3 OTHERS	V VENKATARAMANA	GP FOR COOPERATION GODA SIVA BOBBA VIJAYALAKSHMI	WEST GODAVARI

9	WP/1497/2007 IA 1/2007(WPMP 1910/2007) Direction Petition	LELLA SRINIVASA RAO ONGOLE MANDALPRAKASAM DISTRICT Vs THE G.M. SYNDICATE BANK NELLORE & 2 OTHERS	J KANAKAIAH	GP FOR EMPLOYMENT & TRAINING K SRINIVASA MURTHY	PRAKASAM
10	WP/1923/2007	M. JAGADEESWARA RAO Vs INDUSTRIAL TRIB-CUM- LAB-COURT & ANOTHER	G RAMACHANDRA RAO	GP FOR LABOUR M RAVINDRANATH REDDY	ANANTAPUR
11	WP/2021/2007 IA 2/2007(WPMP 2566/2007)-Stay Petition	AMADALAVALASA COOPERATIVE SUGARS LTD. Vs GOVT. OF A.P. HYDERABAD & 2 OTHERS	S PRASAD RAO	GP FOR LABOUR	SRIKAKULAM